



CENTRAL ADMINISTRATIVE TRIBUNAL

JAMMU BENCH

T.A.No. 061-1398 of 2020.

Jammu, this the **21.9.2020.**

CORAM: HON'BLE MR. RAKESH SAGAR JAIN, MEMBER(J)

HON'BLE MR. ANAND MATHUR, MEMBER (A)

Nirmal Singh s/o Sh. Charan Singh, r/o Raj Bagh, Kathua.

Applicant

(BY ADVOCATE: MS.SURINDER KAUR).

Versus

1. State of J & K through Chief Secretary, Govt. of J & K, Civil Secretariat, Jammu.
2. Commissioner cum Secretary to Govt., Home Department, Govt. of J & K Civil Secretariat, Jammu.
3. Director General of Police, J & K Jammu.
4. Inspector General of Police, J & K, Jammu Zone, Jammu.
5. Dy. Inspector General of Police, Police Transport Workshop, Jammu.
6. Senior Superintendent of Police, Police Transport Workshop, Channi Himmat, Jammu.
7. Superintendent of Police, Police Transport Workshop, Jammu.
8. Imtiaz Ahmed, Selection Grade Constable, in the office of Dy. Inspector General of Police, Police Transport Workshop, Jammu.
9. Sulinder Dogra, Selection Grade constable, in the office of Dy. Inspector General of Police, Police Transport Workshop, Jammu.

BY ADVOCATE: MR. SUDESH MAGOTRA.

.. Respondents

O R D E R(Oral)**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER(J).**

1. Learned counsel for the applicant states that the present petition may kindly be dismissed as having been rendered infructuous. Ordered accordingly.

(ANAND MATHUR)

Member (A)

(RAKESH SAGAR JAIN)

Member(J).

Place: Jammu

Dated: 21.9.2020.

KKS